

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 900**  
**TO BE ANSWERED ON 14.12.2018**

**Scientific Management of Waste**

900. SHRI K.N.RAMACHANDRAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Central Pollution Control Board monitors periodic preparedness of urban local bodies towards scientific management of waste and if so, the details thereof;
- (b) whether it is a fact that Swachh Bharat Programme does not fulfil Solid Waste Management Rules;
- (c) if so, the details thereof and the reasons therefor; and
- (d) whether any steps have been taken by Government under the Solid Waste Management Rules, to use organic refuse for clean power generation and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

(a) As per provisions of Solid Waste Management Rules, 2016, the State Pollution Control Board/ Pollution Control Committees are required to submit annual report on implementations of SWM Rules, 2016 in their respective states. Further, the Central Pollution Control Board (CPCB) based on the status of implementation of the Rules in the states/UTs, submit the compilation of reports to the Ministry along with its recommendations. CPCB also interact with the Urban Local Bodies through Workshops and conferences for dissemination of various technology & its implementation.

(b) and (c) The Ministry of Housing and Urban Affairs (MoHUA) has overall mandate to take periodic review of the measures taken by the states and local bodies for improving their solid waste management practices. MoHUA is implementing the Swachh Bharat Mission (Urban) project under which various projects have been taken up. Under this programme during the mission period of 2014-15 to 2019-20, an allocation of Rs. 7424.24 Cr has been made for Solid Waste Management Projects. All the projects are implemented based on the Solid Waste Management Rules, 2016.

(d) The Solid Waste Management Rules, 2016 mandate all resident welfare and market associations, gated communities, institutions, all hotels and restaurants to ensure segregation of waste at source, facilitate collection of segregated waste in separate streams. Further, the Rule prescribe that the bio-degradable waste shall be processed, treated and disposed-off through composting or bio-methanation within the premises as far as possible.

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